

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1577  
ANSWERED ON:06.03.2013  
CORRUPTION CASES REFERRED TO CBI  
Argal Shri Ashok;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the details of the number of cases of corruption referred to CBI for investigation during the last three years, year-wise;
- (b) the details of the cases of corruption in which charge sheets have been filed by CBI out of the above cases;
- (c) the details of the number of cases in which CBI has filed closure reports during the last three years and the current year, till date, case-wise;
- (d) whether the ratio of filing closure reports have been high over the years; and
- (e) if so, the details thereof and the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): CBI has registered 1997 cases under the Prevention of Corruption Act. 1988 during the last 3 years i.e. 2010, 2011 and 2012 and during the current year up to 31.01.2013. The details are enclosed at Annexure-A.
- (b): The information is being collected and will be laid on the Table of the House.
- (c): Details of cases in which CBI has filed closure reports during the last three years and the current year, till date, case-wise is at Annexure-B & B-1.
- (d)&(e): No, Madam.